T.C.P No. 63/(MAH)/2014

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE PARTIES:

Mr. Abdul Khalid Abdul Chataiwala

V/s.

M/s. JWC Logistics Park Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

SIGNATURE S. No. NAME DESIGNATION

ABHAY WADHWA

ilb

MAHESM (NANDRSMIN PETITIONER

ADV. FOR

Me. Sheclang Shah

1/b. Adv. for

Ms. SABEENA Mahadik. Respondents

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ORDER

TCP No. 63/397-398/NCLT/MB/MAH/2014

At request of the party, list this matter on 09.02.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)